



MEDIATION CENTRE

Rajasthan State Legal Services Authority
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

(Phone: 0141-2227481, 2227555, 2227602 FAX, 2385877 Help Line 15100)
(Website- www.rlsa.gov.in Email Address rj-slsa@nic.in, rslsajp@gmail.com)

Cause List Date 14-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. J.P. Sharma, RHJS (Retd.)	S.B. cr. Misc. Petition No. 4843/14 Dinesh Kumar vs. State	Rajveer Sharma	Abhishek Goteja
2	Sh. R.C. Dadhich, RHJS (Retd.)	S.B. Civil Misc. Appeal No. 2593/11 Hansraj Vs. Smt. Madna	Deepak Soni	
3	Sh. G.S. Hora, RHJS (Retd.)	S.B. Civil First Appeal No. 60/15 & 246/12 Radhey Shyam vs. Hari Singh	R.P. Garg	Jitendra Pandey
4	Sh. G.P. Pandey, RHJS (Retd.)	D.B. Civil Misc. Appeal No. 790/05 Basant Kumar Jha Vs. Smt. Mitlesh Jha	Divesh Sharma	Shashikant Saini
5	Sh. A.K. Bajpai, Advocate	S.B. Cr. Misc. Petition No. 3479/16 Viklesh Vs. Smt. Pinky	R.P. Garg	Atul Kumar Jain
6	Sh. Ankur Rastogi, Advocate	S.B. Civil First Appeal No. 386/15 Virendra Singh Vs. Chand Singh	Shailesh Prakash Sharma	Gaurav Sharma
7	Sh. Manish Kumawat, Advocate	D.B. Civil Misc. Appeal No. 2769/15 Virendra Kumar Vs. Smt. Saroj	B.B. L. Gupta	Bipin Gupta
8	Sh. Ashwani Chobisa, Advocate	S.B. Cr. Misc. Bail Application No. 2740/16 Pankaj Kumar Sharma Vs. State	G.S. Sharma	Bharat Yadav

NOTICE

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order


(Anu Chaudhary)

Full Time Secretary, RHCLSC
Mediation Centre,
Rajasthan High Court,
Jaipur.

“Help The Needy –Timely Help May Create History”



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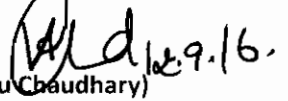
Cause List Date 15-09-2016

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Sh. Vinodi lal Mathur Advocate	S.B. Company Petition 31/12 M/s ABB Ltd. Vs. Instrumentation Ltd.	Angad Mirdha	V.K. Tamoliya
2	Ms. Archana Mantri , Advocate	S.B. Civil Transfer Petition No. 140/15 Smt. Bajrangi Chawla Vs. Dinesh Kumar Dayama	Sandeep Jain	Sunil Kumar Singodiya
3	Ms. Archana Mantri , Advocate	S.B. Cr. Revision Petition No. 379/15 Vinod Vs. Vimla	Nemi Chand Choudhary	Samshuddin Ahmed
4	Sh. Manoj Sharma, Advocate	S.B. Cr. Revision Petition No. 895/12 Santosh Sharma Vs. State	Rajeev Surana	
5	Sh. Sudesh Bansal, Advocate	S.B. Civil Misc. Appeal No. 28/07 Mahaveer Prasad Vs. Public in general	G.K. Garg	J.P. Sharma
6	Ms. Anupama Chaturvedi, Advocate	S.B. Cr. Misc. Bail Application No. 6945/16 Naresh Kumar Vs. State	Govind Choudhary	Samarath Sharma

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